

MENTIONING REPORT COURT NO 03**Date : 03/02/2022**

S No.	CASE TYPE	CASE NO.	REMARKS
1	Cont Cvl	595/2021	11/02/2022
2	Cont Cvl	648/2021	11/02/2022
3	Cont Cvl	695/2021	11/02/2022
4	Cont Cvl	651/2021	11/02/2022
5	Cont Cvl	866/2021	11/02/2022
6	Cont Cvl	722/2019	11/02/2022
7	WP(S)	196/2022	07/02/2022
8	WP(S)	46/2022	07/02/2022
9	WP(S)	1542/2021	07/02/2022
10	WP(S)	3550/2021 with IA 5768/21	07/02/2022
11	WP(S)	5652/2021	07/02/2022
12	WP(S)	1761/2021	07/02/2022
13	WP(S)	3371/2021	08/02/2022
14	WP(S)	1596/2020	08/02/2022
15	WP(S)	6837/2020	08/02/2022
16	WP(S)	2642/2021	09/02/2022
17	WP(S)	379/2021	09/02/2022
18	WP(S)	5112/2018	09/02/2022
19	WP(S)	5700/2018	10/02/2022
20	WP(S)	3536/2021 with IA 444/2022	10/02/2022
21	WP(S)	967/2021	10/02/2022
22	WP(S)	4240/2020	10/02/2022
23	WP(S)	591/2021	NOT ALLOWED
24	WP(S)	4691/2018	NOT ALLOWED
25	WP(S)	824/2019	NOT ALLOWED
26	WP(S)	1381/2019	NOT ALLOWED
27	WP(S)	3275/2019	NOT ALLOWED
28	WP(S)	3579/2020	NOT ALLOWED
29	WP(S)	4499/2018	NOT ALLOWED
30	WP(S)	7736/2017	NOT ALLOWED
31	WP(S)	4601/2017	NOT ALLOWED
32	WP(S)	5932/2016 with IA 5803/2021	NOT ALLOWED
33	WP(S)	1730/2016	NOT ALLOWED
34	WP(S)	2662/2021	NOT ALLOWED
35	WP(S)	321/2021	NOT ALLOWED
36	WP(S)	4443/2021	NOT ALLOWED

37	WP(S)	4536/2019	NOT ALLOWED
38	WP(S)	4384/2021	NOT ALLOWED
39	WP(S)	6512/2019	NOT ALLOWED
40	WP(S)	864/2019	NOT ALLOWED
41	WP(S)	3617/2019	NOT ALLOWED
42	WP(S)	4926/2019	NOT ALLOWED
43	WP(S)	2154/2021	NOT ALLOWED
44	WP(S)	2529/2021	NOT ALLOWED
45	WP(S)	3428/2021	NOT ALLOWED
46	WP(S)	3467/2018	NOT ALLOWED
47	WP(S)	3816/2019	NOT ALLOWED
48	WP(S)	3656/2019	NOT ALLOWED
49	WP(S)	5555/2019	NOT ALLOWED
50	WP(S)	6609/2016	NOT ALLOWED
51	WP(S)	5485/2018	NOT ALLOWED
52	WP(S)	3479/2021	NOT ALLOWED
53	WP(S)	962/2020	NOT ALLOWED
54	WP(S)	6637/2018	NOT ALLOWED
55	WP(S)	5162/2021	NOT ALLOWED
56	WP(S)	4418/2021	NOT ALLOWED
57	WP(S)	1842/2019	NOT ALLOWED
58	WP(S)	3761/2016	NOT ALLOWED
59	WP(S)	3092/2019	NOT ALLOWED
60	WP(S)	2277/2020	NOT ALLOWED
61	WP(S)	3068/2018	NOT ALLOWED
62	WP(S)	1845/2019	NOT ALLOWED
63	WP(S)	468/2020	NOT ALLOWED
64	WP(S)	1440/2021	NOT ALLOWED
65	WP(S)	783/2021	NOT ALLOWED
66	WP(S)	5164/2021	NOT ALLOWED
67	WP(S)	2642/2021	NOT ALLOWED
68	WP(S)	4952/2021	NOT ALLOWED
69	WP(S)	183/2022	NOT ALLOWED
70	WP(S)	5388/2019	NOT ALLOWED
71	WP(S)	618/2021	NOT ALLOWED
72	WP(S)	5508/2018	NOT ALLOWED
73	WP(S)	1861/2020	NOT ALLOWED
74	WP(S)	462/2021	NOT ALLOWED
75	WP(S)	4166/2019	NOT ALLOWED
76	WP(S)	2126/2019	NOT ALLOWED

77	WP(S)	784/2016	NOT ALLOWED
78	WP(S)	1498/2019	NOT ALLOWED
79	WP(S)	4601/2019	NOT ALLOWED
80	WP(S)	979/2021	NOT ALLOWED
81	WP(S)	3650/2020	NOT ALLOWED
82	WP(S)	5049/2021	NOT ALLOWED
83	WP(S)	3562/2020	NOT ALLOWED
84	WP(S)	1381/2019	NOT ALLOWED
85	WP(S)	5161/2017	NOT ALLOWED
86	WP(S)	4568/2021	NOT ALLOWED
87	WP(S)	824/2019	NOT ALLOWED
88	WP(S)	4691/2018	NOT ALLOWED
89	WP(S)	6783/2019	NOT ALLOWED
90	WP(S)	3220/2019	NOT ALLOWED
91	WP(S)	5606/2019	NOT ALLOWED
92	WP(S)	793/2021	NOT ALLOWED
93	WP(S)	802/2021	NOT ALLOWED
94	Cr MP	178/2022	NOT ALLOWED

MENTIONING REPORT COURT NO 09			
Date : 03/02/2022			
S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	1384/14	22/02/2022
2	Cr.M.P.	1148/15	List along with I.A.
3	Cr.M.P.	2477/19	List along with I.A.
4	Cr.M.P.	2190/17	List along with I.A.
5	Cr.M.P.	2183/17	List along with I.A.
6	Cr.M.P.	105/22	In Usual Course
7	Cr.M.P.	1503/21	In Usual Course
8	Cr.M.P.	2512/21	In Usual Course
9	Cr.M.P.	1279/14	In Usual Course
10	Cr.M.P.	1264/21	In Usual Course
11	Cr.M.P.	852/21	In Usual Course
12	Cr.M.P.	1236/20	In Usual Course
13	Cr.M.P.	1211/21	In Usual Course
14	Cr.M.P.	3231/21	In Usual Course
15	Cr.M.P.	106/22	In Usual Course
16	Cr.M.P.	3272/21	In Usual Course
17	Cr.M.P.	3348/21	In Usual Course
18	Cr.M.P.	2438/21	In Usual Course
19	Cr.M.P.	1851/21	In Usual Course
20	Cr.M.P.	3741/21	In Usual Course
21	Cr.M.P.	1236/20	In Usual Course
22	Cr.M.P.	1726/20	In Usual Course
23	Cr.M.P.	2545/20	In Usual Course
24	Cr.M.P.	4104/19	In Usual Course
25	Cr.M.P.	3132/19	In Usual Course
26	W.P.(Cr.)	154/20	08/03/2022
27	W.P.(Cr.)	405/21	In Usual Course
28	W.P.(Cr.)	462/21	In Usual Course
29	Cont.(Cvl.)	571/21	18/02/2022
30	Cont.(Cvl.)	634/20	18/02/2022
31	Cont.(Cvl.)	747/21	18/02/2022
32	Cont.(Cvl.)	354/21	18/02/2022
33	Cont.(Cvl.)	339/21	18/02/2022
34	Cont.(Cvl.)	446/21	18/02/2022
35	Cont.(Cvl.)	589/20	18/02/2022
36	Cont.(Cvl.)	77/21	18/02/2022
37	Cont.(Cvl.)	58/21	18/02/2022
38	Cont.(Cvl.)	254/20	18/02/2022
39	W.P.(S)	4294/19	Rejected

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 03-02-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	WPT	23/2022	Allowed for 07-02-2022	
2	WPT	4910/2018	Allowed for 07-02-2022	
3	WPT	5315/2021	Allowed for 07-02-2022	
4	WPT	275/2022	Allowed for 08-02-2022	
5	TA	004/2020	PENDING	
6	TR.PET CVL	58/2021	Allowed for 11-02-2022	
7	TR.PET CVL	45/2021	Allowed for 11-02-2022	
8	CONT. CVL	356/2020	PENDING	Allowed for 07-02-2022
9	CONT. CVL	553/2021	Allowed for 11-02-2022	

MENTIONING REPORT COURT NO 13

Date : 03/02/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	308/22	07-02-2022
2	WPC	4845/19	07-02-2022
3	WPC	200/22	08-03-2022
4	WPC	241/22	09-03-2022
5	WPC	2233/21	09-03-2022
6	WPC	4531/21	10-03-2022
7	WPC	108/22	10-03-2022
8	WPC	5616/21	10-03-2022
9	WPC	189/22	14-03-2022
10	WPC	212/21	14-03-2022
11	WPC	4265/21	14-03-2022
12	WPC	4145/17	21-03-2022
13	WPC	3441/17	22-03-2022
14	WPC	4092/21	22-03-2022
15	WPC	6233/19	23-03-2022
16	WPC	5544/21	23-03-2022
17	WPC	5477/21	23-03-2022
18	WPC	587/21	23-03-2022
19	WPC	5809/19	24-03-2022
20	WPC	4570/21	24-03-2022
21	WPC	1734/21	AS PER LAST JUDICIAL ORDER
22	WPC	2560/21	
23	WPC	1791/21 1510/21	
24	WPC	810/20	
25	WPC	3579/21	
26	WPC	3322/20	
27	WPC	3254/20	
28	WPC	4056/19	
29	WPC	6210/19	USUAL COURSE
30	WPC	2066/19	
31	WPC	4531/21	
32	WPC	2179/21	NO CONSENT
33	WPC	5221/21	
34	CONT (CVL)	328/21	18-02-2022
35	CONT (CVL)	853/21	
		854/21	
		855/21	
		856/21	
		857/21	
		858/21	
		859/21	
860/21			
861/21			
36	Cr.M.P	1086/21	11-02-2022

MENTIONING REPORT COURT NO 14**Date : 03/02/2022**

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.Rev	166/18	08-02-2022
2	Cr.Rev	715/21	
3	Cr.Rev	303/19	
4	Cr.Rev	1548/18	
5	Cr.Rev	472/21	09-02-2022
6	Cr.Rev	469/21	
7	Cr.Rev	1757/18	
8	Cr.Rev	889/20	
9	Cr.Rev	456/21	
10	Cr.Rev	662/21	
11	Cr. A (SJ)	462/21	07-02-2022
12	Cr. A (SJ)	375/21	
13	Cr. A (SJ)	379/21	
14	Cr. A (SJ)	21/22	
15	Cr. A (SJ)	574/21	
16	Cr. A (SJ)	449/21	
17	Cr. A (SJ)	549/21	
18	Cr. A (SJ)	007/21	
19	Cr. A (SJ)	292/21	
20	WPC	5001/16	11-02-2022
21	WPS	6207/17	25-02-2022
22	CMP	69/20	18-02-2022
23	Cr. A (SJ)	267/21	REJECTED (NO IA HAS BEEN FILED)
24	Cr. A (SJ)	46/21	REJECTED (LCR YET TO BE RECEIVED)
25	Cr.Rev	510/21	REJECTED (TO BE LISTED IN PHYSICAL COURT)
26	Cr.Rev	518/21	REJECTED (NOTICE TIME NOT COMPLETED)
27	Cr.Rev	453/18	REJECTED (TO BE LISTED IN PHYSICAL COURT)
28	Cr.Rev	326/21	REJECTED (PARTY NAME DOES NOT TALLY)
29	Cr. A (SJ)	125/20	REJECTED (ALREADY LISTED ON 28-02-2022)